

Jammu & Kashmir NATIONAL CONFERENCE

Jammu Province

جموں و کشمیر نیشنل کانفرنس، صوبہ جموں

5
VS (SK)
3/1/18
PPEMS
A
Bhaskar
4/1/2017



No:JKNC/SVP/ 334
Date : 30-12-2017

To,
The Election Commission of India,
Nirvachan Sabha, Ashoka Road,
New Delhi - 110001.

Subject: Submission of annual audited report for the assessment
Year 2016-17 (financial year 2015-16)

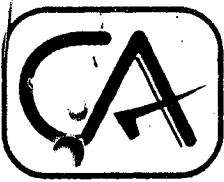
Sir,

With reference to your letter No. 56/AA/2017/PPEMS/934 dated 29th November, 2017 regarding the above cited subject it is submitted herewith the annual audited report for the assessment year 2016-17 (financial year 2015-16) of Jammu and Kashmir National Conference Party.

With regards

Yours Sincerely,

(Rattan Lal Gupta)
Advocate



P C BINDAL & CO

CHARTERED ACCOUNTANTS

45, RAJINDER NAGAR, CANAL ROAD, JAMMU (180 001)

Tele. : 0191-2582258 Fax : 2582258

Mob. : 94191 93652

E-mail : anilca1@yahoo.com

AUDIT REPORT

We have examined the balance sheet as at 31st March, 2016 and the income and expenditure account for the year ended on that date, attached herewith, of **J&K NATIONAL CONFERENCE**

NAWA-I-SHUBH COMPLEX , SRINAGAR, J&K
Permanent Account No. AAAAJ4966H

2. We certify that the balance sheet and the income and expenditure account are in agreement with the books of account maintained at the head office at Srinagar and branches.

3. (a) I report the following observations/comments/discrepancies/inconsistencies; if any :

These financial statements are the responsibility of the management. Our responsibility is to express an opinion on these financial statements based on our audit.

We conducted our audit in accordance with auditing standards generally accepted in India. Those standards require that we plan and perform the audit to obtain reasonable assurance about whether the financial statements are free of material misstatement.

An audit include examining on a test basis, evidence supporting the amounts and disclosure in the financial statement.

An audit also includes assessing the accounting principles used and significant estimates made by management, as well as evaluating the overall financial statement presentation.

We believe that our audit provides a reasonable basis of our opinion.

(b) Subject to above -

(A) I have obtained all the information and explanations which, to the best of my knowledge and belief, were necessary for the purpose of the audit.

(B) In my opinion, proper books of account have been kept by the head office and branches of the assessee so far as appears from my examination of the books.

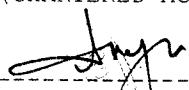
(C) In my opinion and to the best of my information and according to the explanations given to me, the said accounts, read with notes thereon, if any, give a true and fair view:-

- (i) in the case of the balance sheet, of the state of the affairs of the assessee as at 31st March 2016 and
- (ii) in the case of the *profit and loss account/income and expenditure account, of the *profit/loss or *surplus/deficit of the assessee for the year ended on that date.

FOR : J&K National Conference

FOR P.C.BINDAL & CO
(CHARTERED ACCOUNTANTS)

Gen Secretary



CA ANIL GUPTA
Partner
Membership No. 094713

Place: JAMMU
Date : 16/09/2016

Address: 45, Rajinder Nagar, Canal Road,
Jammu, J&K

**J&K NATIONAL CONFERENCE
NAWA-I-SHUBH COMPLEX, SRINAGAR**

Income & Expenditure Account for the Year ended 31st march 2016

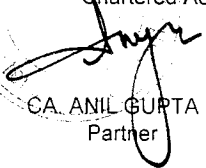
Expenditure	Amount	Income	Amount
To Salary	1,172,330.00	By rent of buildings	1,273,258.00
Misc Expenses	1,277,940.21	By Voluntary contribution	2,962,460.00
To Printing & Stationery	225,197.00	By Membership fee	52,129.00
to Insurance	18,523.00		
Repair & Maint	8,453,271.00	By interest	
to vehicle fuel	609,424.00	Saving A/cs	2,523,096.00
Repair & Maint of veh.	245,867.00	FDR	18,464,043.00
Bank Charges	157.64	insurance claim	2,512,018.00
constituency expenses	3,207,330.00		
Festivals & Functions	597,387.00		
General Expenses	700,000.00		
Office expenses	728,036.00		
Parliamentary fund	332,041.00		
Press Conference exp	132,651.00		
To Staff welfare expenses	514,300.00		
to publicity exp.	510,481.00		
to telephone /water/electricity	327,055.00		
Refreshment expenses	34,710.00		
Travelling expenses	1,033,498.00		
Excess of income Over Exp.	7,663,802.15		
	<u>27,787,004.00</u>		<u>27,787,004.00</u>

Notes and Accounting Policies as per annexure
Signed as per our report of even date

Dated : 16-09-2016
Palce : Jammu

For : J&K National Conference

For :- P.C.BINDAL & CO.
Chartered Accountant


CA. ANIL GUPTA
Partner

**J&K NATIONAL CONFERENCE
NAWA-I-SHUBH COMPLEX, SRINAGAR**

Balance Sheet As At 31/03/2016

Liabilities	Amount	Assets	Amount
Capital fund		Fixed Assets	
op. Bal	367,888,937.95	land & Buildings	63,948,000.00
Add:		land (roshni Act)	11,059,000.00
excess of income over exp	<u>7,663,802.15</u>	land	1,666,668.00
	375,552,740.10	Furniture & Fixture	72,172.00
		Cars	7,362,966.00
		Vehicles	15,954,465.00
		computers	365,420.00
		Xerox Machine	160,000.00
		DG Set	302,300.00
		Fax machine	9,988.00
		Gym equipment	1,260,372.46
		Current Assets	
		Cash in hand	830,648.61
		Sundry Debtors	90,123.00
		FDR's	214,026,458.00
		Saving Bank A/cs	56,723,858.03
		TDS	1,720,301.00
	<u>375,552,740.10</u>		<u>375,552,740.10</u>


Notes and Accounting Policies as per annexure
Signed as per our report of even date

Dated : 16-09-2016

Place : Jammu

For : J&K National Conference

For :- P.C.BINDAL & CO.
Chartered Accountants


CA. ANIL GUPTA
Partner